

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION NO. 21**  
**Dated Guwahati, 5<sup>th</sup> April, 2024**

In partial modification of this Registry's earlier Notification No. 12 dated 8<sup>th</sup> February, 2024, Hon'ble the Chief Justice has been pleased to re-constitute the Grievance Redressal Committee of the Gauhati High Court with members as earlier, in the manner as indicated below:

Sl. No.	NAME OF THE COMMITTEE	NAME OF HON'BLE JUDGES/MEMBERS	SECRETARY
	Grievance Redressal Committee of the Gauhati High Court  (Pursuant to order dated 20-04-2023 passed by Hon'ble Supreme Court of India in M.A. No. 859 of 2020 in SLP (C) No. 5440 of 2020)	<ol style="list-style-type: none"><li>1. Hon'ble Mr. Justice Lanusungkum Jamir</li><li>2. Hon'ble Mr. Justice Suman Shyam</li><li>3. Hon'ble Mr. Justice Parthivjyoti Saikia</li><li>4. Advocate General, Assam</li><li>5. Advocate General, Nagaland</li><li>6. Advocate General, Mizoram</li><li>7. Advocate General, Arunachal Pradesh</li><li>8. Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim</li><li>9. President, Gauhati High Court Bar Association</li><li>10. President, High Court Bar Association, Kohima</li><li>11. President, Mizoram Bar Association, Aizawl</li><li>12. President, Itanagar Bench Bar Association, Itanagar;</li></ol> <p><b>NB:</b> The Advocates General of Assam, Nagaland, Mizoram and Arunachal Pradesh and the Presidents of the Gauhati High Court Bar Association; High Court Bar Association, Kohima; Mizoram Bar Association, Aizawl and Itanagar Bench Bar Association, Itanagar; shall be present in meetings of the Committee when matters relating to the Principal Seat or respective Bench or the concerned Bar Association are involved.</p>	Registrar General to be assisted by the Registrars of the Outlying Benches for matters involving the concerned Bench/Bar Association as and when such matters arise.

Hon'ble the Chief Justice is the Chairman of all Committees, unless otherwise stated.

This notification will come into effect immediately.

**By Order,**

*Sd/- Sunil Kumar Poddar*

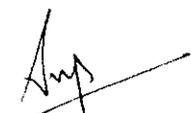
**REGISTRAR GENERAL**

**Memo No.HC. III – 06/2021/1472-1504/G, Dated the 05<sup>th</sup> April, 2024.**

**Copy to:-**

1. The Advocate General, Assam, Gauhati High Court, Guwahati.

2. The Advocate General, Nagaland, Gauhati High Court, Guwahati.
3. The Advocate General, Mizoram, Gauhati High Court, Guwahati.
4. The Advocate General, Arunachal Pradesh, Gauhati High Court, Guwahati.
5. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
6. The Law Secretary, Nagaland/ Mizoram / Arunachal Pradesh.
7. The Registrar (Vigilance/ Admn. / Judicial/ Estt.), Gauhati High Court, Guwahati.
8. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl / Itanagar Permanent Bench, Naharlagun.
9. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
10. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
11. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
12. The President, Gauhati High Court Bar Association, Guwahati.
13. The President, High Court Bar Association, Kohima.
14. The President, Mizoram Bar Association, Aizawl.
15. The President, Itanagar Bench Bar Association, Itanagar.
16. The Director, Law Research Institute, Gauhati High Court, Guwahati.
17. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
18. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
19. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
20. The Assistant Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
21. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
22. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
23. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir, Gauhati High Court, Guwahati.
24. The P.S. to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
25. The P.S. to Hon'ble Mr. Justice Parthivjyoti Saikia, Gauhati High Court, Guwahati.
26. The P.S. to Hon'ble Mr./ Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
27. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this notification in the official website of the Gauhati High Court.*
28. The Court Manager, Gauhati High Court, Guwahati.
29. The Administrative Officer (Judicial), \_\_\_\_\_ Section, Gauhati High Court, Guwahati.
30. The Court Officer I & II, Gauhati High Court, Guwahati.
31. The Court Master, Court No. \_\_\_\_\_, Gauhati High Court, Guwahati.
32. The C. A. to the Registrar General, Gauhati High Court, Guwahati.
33. The Gauhati High Court Notice Boards.

  
**REGISTRAR GENERAL**

  
5/04/2024